

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. IFARM AGRO INDUSTRIES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	M/S. IFARM AGRO INDUSTRIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27/02/2014
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Coimbatore
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U01400TZ2014PTC020299
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No.6/604 Mittatharar, Thottam, Mummudi, Talaivasal, Salem, Attur, Tamil Nadu, India, 636112
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28.01.2025
7.	NAME OF THE LIQUIDATOR:	CA Uthukuli Venkat Rao Sujatha
	ADDRESS:	"Akshayam", 4th Floor, Old No:4/1, New No: 153-B, Sugavaneswara Street, Salem - 636 004
	COMMUNICATION ADDRESS:	"Akshayam", 4th Floor, Old No:4/1, New No: 153-B, Sugavaneswara Street, Salem - 636 004
	EMAIL ADDRESS	ifarmagroipservices@gmail.com (process specific) suja2122@gmail.com (registered mail ID)
	MOBILE NUMBER	9842812338
	REGISTRATION NUMBER OF THE LIQUIDATOR	IP Regn.No: IBBI/IPA-001/IP-P01078/2017-18/11791
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27.02.2025

Notice is hereby given that the M/s. IFarm Agro Industries Private Limited has commenced Voluntary liquidation on 28.01.2025.

The stakeholders of M/s. IFarm Agro Industries Private Limited are hereby called upon to submit a proof of their claims, on or before 27.02.2025, to the liquidator at the Communication address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

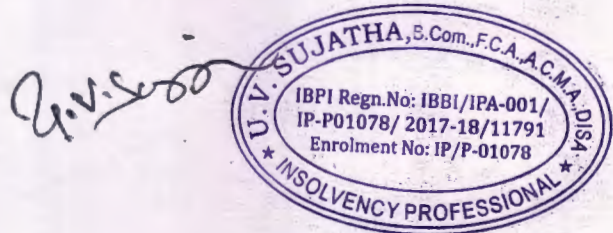
(Sd/-)

CA Uthukuli Venkat Rao Sujatha

Reg No.: IBBI/IPA-001/IP-P01078/2017-18/11791

Date: 31.01.2025

Place: Salem



படிவம் A - பொது அறிவிப்பு

இந்திய நொடிந்த நிலை மற்றும் திவால் நிலை வாரியத்தின் விதிமுறை 14
(தன்னார்வ கலைப்பு செயல்முறை) ஒழுங்கு விதிகள், 2017
M/s. ஐபார்ம் அக்ரோ இண்டஸ்ட்ரீஸ் பிரைவேட் லிமிடெட் நிறுவனத்திற்கு
சம்மந்தப்பட்டவர்களின் (Stakeholders) கவனத்திற்கு
தொடர்புடைய விவரங்கள்

1.	பெருநிறுவனத்தின் பெயர்	M/s. ஐபார்ம் அக்ரோ இண்டஸ்ட்ரீஸ் பிரைவேட் லிமிடெட்
2.	பெருநிறுவனம் பதிவு செய்யப்பட்ட நாள்	27/02/2014
3.	எந்த அதிகாரத்தின் கீழ் பெருநிறுவனம் துவக்கம்/பதிவு	கம்பெனிகள் பதிவாளர், கோயம்புத்தூர்
4.	பெருநிறுவன அடையாள எண்	U01400TZ2014PTC020299
5.	பெருநிறுவனத்தின் பதிவு அலுவலகம் மற்றும் முதன்மை அலுவலக முகவரி (வேறு ஏதேனும் இருப்பின்)	எண்.6/604 மிட்டதாரர், தோட்டம், மும்முடி, தலைவாசல், சேலம், ஆத்தூர், தமிழ்நாடு, இந்தியா, 636112
6.	பெருநிறுவனத்தின் நொடிப்பு நிலை தொடக்க தேதி	28.01.2025
7.	கலைப்பு அலுவலராக (Liquidator) பணிபுரிய உள்ள நொடிப்பு நிலை நிபுணரின் பெயர்	ஊத்துக்குளி வெங்கட் ராவ் சுஜாதா
	வாரியத்தில் பதிவு செய்யப்பட்ட கலைப்பு அலுவலரின் (Liquidator) முகவரி	"அக்ஷயம்", 4 ஆவது மாடி, பழைய எண் 4/1, புதிய எண் 153-பி, சுகவனேஸ்வரா தெரு, சேலம் - 636 004
	கலைப்பு அலுவலரின் (Liquidator) அஞ்சல் முகவரி	"அக்ஷயம்", 4 ஆவது மாடி, பழைய எண் 4/1, புதிய எண் 153-பி, சுகவனேஸ்வரா தெரு, சேலம் - 636 004
	மின்னஞ்சல்:	ifarmagroloppservices@gmail.com (process specific) suja2122@gmail.com (registered mail ID)
	கைப்பேசி எண்	9842812338
	கலைப்பு அலுவலரின் பதிவு எண்	பதிவு எண்: IBBI/IPA-001/IP-P01078/2017-18/11791
8.	உரிமை கோரிக்கைகள் (Claims) சமர்ப்பிக்க கடைசி நாள்	27.02.2025

M/s. ஐபார்ம் அக்ரோ இண்டஸ்ட்ரீஸ் பிரைவேட் லிமிடெட் நிறுவனமானது 28.01.2025 அன்று, தன்னார்வ கலைப்பை தொடங்கி உள்ளது என்று இந்த நோட்டீஸ் மூலம் அறிவிக்கப்படுகிறது.

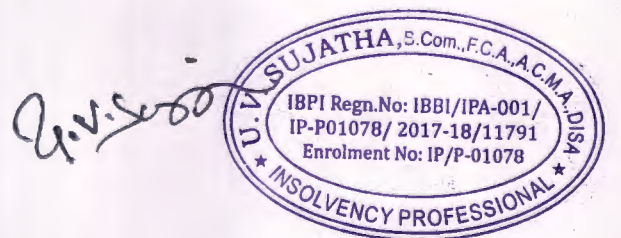
M/s. ஐபார்ம் அக்ரோ இண்டஸ்ட்ரீஸ் பிரைவேட் லிமிடெட் நிறுவனத்தின் சம்மந்தப்பட்டவர்கள் தங்கள் உரிமை கோரல் ஆதாரத்தை, மேற்குறிப்பிட்ட கலைப்பு அலுவலரின் அஞ்சல் முகவரிக்கு (இலக்கம் 7), 27.02.2025 அன்றோ அதற்கு முன்னரோ சமர்ப்பிக்க வேண்டுமாய் கேட்டு கொள்ளப்படுகிறார்கள்.

நிதி பற்றாளர்கள் தங்கள் உரிமை கோரிக்கைக்கான ஆதாரத்தை மின்னணு தொழில்நுட்பங்கள் மூலமாக மட்டுமே சமர்ப்பிக்க வேண்டும். ஏனையோர் தங்கள் உரிமை கோரிக்கைக்கான ஆதாரத்தை நேரிலோ அல்லது தபால் மூலமாகவோ அல்லது மின்னணு தொழில்நுட்பங்கள் மூலமாகவோ சமர்ப்பிக்கலாம்

தவறான கூற்று அல்லது தவறான ஆதாரங்களை சமர்ப்பித்தல் அபராதங்களை ஈர்க்கும்.

தேதி: 31.01.2025
இடம்: சேலம்

(Sd/-)
ஊத்துக்குளி வெங்கட் ராவ் சுஜாதா
பதிவு எண்.: IBBI/IPA-001/IP-P01078/2017-18/11791





SAB

EVENTS & GOVERNANCE NOW

Media Ltd.

SAB EVENTS & GOVERNANCE NOW MEDIA LIMITED

CIN : L22222MH2014PC254848

Regd. Office : 7th Floor, Adhikari Chambers, Open Complex, New Link Road, Andheri (W), Mumbai - 400033

Tel : 022-4023 9673/022-40230050 Fax : 022-26954549 Email : cs@sabeventsgovernancenow.com

Website : www.sabeventsgovernancenow.com

Extract of Un-Audited Standalone Financial Results for the Quarter and Nine Month Ended December 31, 2024

(₹ in Lakhs except EPS)

Sr. No.	Particulars	For Quarter Ended			For Nine Month Ended		For Year Ended
		31-Dec-24	30-Sep-24	31-Dec-23	31-Dec-24	31-Dec-23	31-Mar-24
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
1	Total Income from operations	43.92	57.94	34.49	116.86	95.99	176.83
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	20.05	(21.69)	(42.69)	(43.64)	(106.95)	(106.12)
3	Net Profit/(Loss) for the period before Tax (after Exceptional and/or Extraordinary Items)	20.05	(21.69)	(42.69)	(43.64)	(106.95)	(106.12)
4	Net Profit/(Loss) for the period after Tax (after Exceptional and/or Extraordinary Items)	20.05	(21.69)	(42.69)	(43.64)	(106.95)	(109.31)
5	Total Comprehensive Income for the period after Tax (Comprising Profit/(Loss) for the period (after tax) and other comprehensive Income (after tax))	20.05	(21.69)	(42.69)	(43.64)	(106.95)	(108.51)
6	Equity Share Capital	1,048.37	1,048.37	1,048.37	1,048.37	1,048.37	1,048.37
7	Reserves (Excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	(1,172.90)
8	Earnings Per Share (of Rs. 10/- each)						
	Basic	0.19	(0.21)	(0.41)	(0.42)	(1.02)	(1.04)
	Diluted	0.19	(0.21)	(0.41)	(0.42)	(1.02)	(1.04)

Notes:

1

The above Unaudited Financial Results of the Company have been reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on Friday, January 31, 2025. The Statutory Auditors have carried out the review of these Financial Results for the quarter and Nine Month Ended December 31, 2024 and the same are made available on website of the company www.governancenow.com and website of BSE Limited www.bseindia.com and National Stock Exchange of India Limited on www.nseindia.com where shares of the Company are listed.

2

The Unaudited Financial Results for the quarter and Nine Month Ended December 31, 2024, have been prepared in accordance with recognition and measurement principles laid down in the Indian Accounting Standards (Ind AS) 34 - Interim Financial Reporting prescribed under Section 133 of the Companies Act, 2013 read with the relevant rules issued thereunder.

3

The Company is operating in a single segment viz. Digital Media Websites & MICE. Hence, the results are reported on a single segment basis.

4

Previous period/year's figures have been reclassified / regrouped wherever necessary to conform with the current accounting treatment.

By Order of the Board of Directors

For SAB Events & Governance Now Media Ltd.

Sd/-

Ravi Adhikari

Chairman

Place : Mumbai

Date: January 31, 2025

DIN: 02715055

FORM A PUBLIC ANNOUNCEMENT <i>(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)</i>	
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. IFARM AGRO INDUSTRIES PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. NAME OF CORPORATE PERSON	M/S. IFARM AGRO INDUSTRIES PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	27/02/2014
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Coimbatore
4. CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U01400T2014PTC020299
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No.6/604 Mittatharar, Thottam, Mummudi, Talaiavasi, Salem, Attur, Tamil Nadu, India, 636112
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28.01.2025
7. NAME OF THE LIQUIDATOR:	CA Uthukulil Venkat Rao Sujatha
ADDRESS:	"Akshayam", 4th Floor, Old No:4/1, New No: 153-B, Sugavanewara Street, Salem - 636 004
COMMUNICATION ADDRESS:	"Akshayam", 4th Floor, Old No:4/1, New No: 153-B, Sugavanewara Street, Salem - 636 004
EMAIL ADDRESS:	ifarmagrocservices@gmail.com (process specific) suja2122@gmail.com (registered mail ID)
MOBILE NUMBER	9842123338
REGISTRATION NUMBER OF THE LIQUIDATOR	IP Regn.No: IBBI/IPA-001/IP-P01078/2017-18/11791.
8. LAST DATE FOR SUBMISSION OF CLAIMS	27.02.2025

Notice is hereby given that the **M/s. Ifarm Agro Industries Private Limited** has commenced Voluntary Liquidation on 28.01.2025.

The stakeholders of **M/s. Ifarm Agro Industries Private Limited** are hereby called upon to submit a proof of their claims, on or before 27.02.2025, to the liquidator at the Communication address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

(Sd/-)

Date: 01.02.2025
Place: Salem

CA Uthukulil Venkat Rao Sujatha

Reg No.: IBBI/ IPA-001/ IP-P01078/2017-18/11791

Satchmo
Holdings Limited

SATCHMO HOLDINGS LIMITED

CIN: L93000KA2004PLC033412

Regd. Office: No. 110, Level 1, A Wing, Andrews Building, M. G. Road, Bangalore - 560 001
Tel : 080- 22272229 E mail: cs@satchmoholdings.in

STATEMENT OF UNAUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED ON 31ST DECEMBER, 2024

Based on the recommendations of the Audit Committee, the Board of Directors of Satchmo Holdings Limited ("the Company") at their meeting held on January 31, 2025 have approved the unaudited standalone and consolidated financial results of the Company for the quarter and nine months ended December 31, 2024 and the same along with press release thereon is available on Company's website at <https://satchmoholdings.in/investor-presentations-and-financials/> and can also be accessed by scanning Quick Response Code given below:



For and on behalf of the Board of Directors of
Satchmo Holdings Limited
Sd/-
Ramesh Karur Raghavendran
Whole time Director
DIN: 03572425

Place: Bengaluru, India
Date : 31st January, 2025



RACL

Geartech

RACL Geartech Limited

Regd. Office: 15th Floor, Eros Corporate Tower, Nehru Place, New Delhi - 110019 (India)

Tel No.: 011-66155129 | Fax No.: 0120-4588513

Email: investor@raclegeartech.com | Website : www.raclegeartech.com

CIN : L34300DL1983PLC016136



EXTRACT OF THE STANDALONE AND CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 31st DECEMBER, 2024

(Rs. in Crore except EPS)

Particulars	CONSOLIDATED				STANDALONE			
	Quarter ended	Quarter ended	Year to date Figures	Previous Year ended	Quarter ended	Quarter ended	Year to date Figures	Previous Year ended
	31.12.2024	31.12.2023	31.12.2024	31.03.2024	31.12.2024	31.12.2023	31.12.2024	31.03.2024
	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
Total income from operations	113.05	115.27	332.76	415.27	109.75	115.36	321.26	423.04
Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	9.14	16.62	23.82	53.44	10.24	16.94	25.42	53.74
Net Profit / (Loss) for the period before Tax (after Exceptional and/or Extraordinary items)	9.14	16.62	23.82	53.44	10.24	16.94	25.42	53.74
Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	6.54	12.02	17.24	39.40	7.67	12.41	18.92	39.81
Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)	6.64	12.04	17.28	38.96	7.57	12.34	18.62	39.40
Equity Share Capital	10.78	10.78	10.78	10.78	10.78	10.78	10.78	10.78
Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of previous year	-	-	-	194.04	-	-	-	194.49
Earnings Per Share (Face value Rs. 10/- each) (For continuing and discontinued operations) Basic and diluted	6.07	11.15	15.99	36.54	7.11	11.51	17.55	36.92

NOTES :

1

The above is an extract of the detailed format of Unaudited Standalone and Consolidated financial results for the quarter ended 31st December, 2024 filed with the stock exchange i.e. BSE Limited and National Stock Exchange of India Limited (NSE) under regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 and SEBI Circular CIR/CFD/FAC/62/2016 dated July 05, 2016. The full format of the Unaudited Standalone and Consolidated quarterly financial results are available on Company's Website i.e. www.raclegeartech.com and on the website of the Stock Exchanges i.e. www.bseindia.com and www.nseindia.com.

2

The detailed Unaudited Standalone and Consolidated financial results for the quarter and nine months ended 31st December, 2024 and this extract as reviewed and recommended by the Audit Committee, were approved and taken on record by the Board of Directors of the company at its meeting held on 31st January, 2025 and a "Limited Review" had been carried out by the Statutory Auditors of the company of the said financial results for the quarter ended 31st December, 2024.

For and on behalf of Board of Directors

RACL Geartech Limited

Gursharan Singh

Chairman & Managing Director

Place: Noida

Date : January 31, 2025

Dhani Services Limited (CIN: L74110HR1995PLC121209) Extract of Unaudited Consolidated Financial Results for the quarter and nine months ended 31 December 2024					
(₹ in Crores)					
Sr. No.	Particulars	Quarter ended	Nine months ended	Quarter ended	Year ended
		31.12.24 (Unaudited)	31.12.24 (Unaudited)	31.12.23 (Unaudited)	31.03.24 (Audited)
1.	Total income from operations (net)	94.91	304.92	87.11	422.85
2.	Net Profit/(loss) for the period (before Tax, Exceptional and/or Extraordinary items)	30.83	(26.78)	(87.12)	(334.50)
3.	Net Profit/(loss) for the period before tax (after Exceptional and/or Extraordinary items)	30.83	(26.78)	(87.12)	(334.50)
4.	Net Profit/(loss) for the period after tax (after Exceptional and/or Extraordinary items)	5.22	(73.94)	(89.46)	(373.94)
5.	Total comprehensive income for the period	0.80	(745.71)	(85.88)	(367.58)
6.	Paid-up equity share capital (Face Value of ₹ 2/- per Equity Share)	121.64	121.64	121.64	121.64
7.	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	3,323.63
8.	Earnings per Share (EPS) (Face Value of ₹ 2/- per Equity Share) *(EPS for the quarters and nine months not annualised)				
	-Basic (Amount in ₹)	0.08 *	(1.07)*	(1.55)*	(6.49)
	-Diluted (Amount in ₹)	0.08 *	(1.07)*	(1.55)*	(6.49)

1. The above results have been reviewed by the audit committee and subsequently approved at the meeting of the Board of Directors held on 31 January 2025.

2. Key Standalone Financial Information:

(₹ in Crores)

Sr. No.	Particulars	Quarter ended	Nine months ended	Quarter ended	Year ended
		31.12.24 (Unaudited)	31.12.24 (Unaudited)	31.12.23 (Unaudited)	31.03.24 (Audited)
1.	Total income from operations (net)	5.34	19.65	27.70	92.74
2.	Net Profit/(loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(10.97)	(33.99)	7.32	27.25
3.	Net Profit/(loss) for the period before tax (after Exceptional and/or Extraordinary items)	(10.97)	(33.99)	(15.35)	4.58
4.	Net Profit/(loss) for the period after tax (after Exceptional and/or Extraordinary items)	(8.06)	(33.38)	(20.18)	(14.38)
5.	Total comprehensive income for the period	(8.06)	(33.46)	(20.18)	(14.30)
6.	Paid-up equity share capital (Face Value of ₹ 2/- per Equity Share)	121.64	121.64	121.64	121.64
7.	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	5633.59
8.	Earnings per Share (EPS) (Face Value of ₹ 2/- per Equity Share) *(EPS for the quarters and nine months not annualised)				
	-Basic (Amount in ₹)	(0.14)*	(0.58)*	(0.35)*	(0.25)
	-Diluted (Amount in ₹)	(0.14)*	(0.58)*	(0.35)*	(0.25)

Note: The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the Company's website (<http://www.dhani.com>) and on the website of BSE (<http://www.bseindia.com>) and NSE (<http://www.nseindia.com>). The same can be accessed by scanning the QR code provided below.



Registered Office: 5th Floor, Plot No. 108, IT Park,
Udyog Vihar, Phase 1, Gurgaon-122016.
Corporate Identification Number: L74110HR1995PLC121209

For and on behalf of the Board of Directors

Place : Mumbai
Date : 31 January 2025

Divyesh B. Shah
Whole-time Director & CEO



UNICOMMERCE ESOLUTIONS LIMITED

Corporate Identity Number: L74140DL2012PLC230932

Registered Office: Mezzanine Floor, A-83, Okhla Industrial Area, Ph-II, New Delhi 110 020, India, Website: www.unicommerce.com

EXTRACT OF AUDITED IND AS CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2024

(In Rs. millions except per share data)

S. No.	Particulars	For the quarter ended December 31, 2024 (Audited)	For the quarter ended September 30, 2024 (Audited)	For the quarter ended December 31, 2023 (Unaudited)	For the nine months period ended December 31, 2024 (Audited)	For the nine months period ended December 31, 2023 (Unaudited)	For the year ended March 31, 2024 (Audited)
1	Total Income from Operations	342.40	305.97	276.55	938.57	817.06	1,094.34
2	Net Profit/(Loss) from ordinary activities for the period (before Tax, Exceptional and/or Extraordinary items)	85.59	60.15	52.12	193.12	136.87	174.79
3	Net Profit/(Loss) from ordinary activities for the period before tax (after Exceptional and/or Extraordinary items)	85.59	60.15	52.12	193.12	136.87	174.79
4	Net Profit/(Loss) from ordinary activities for the period after tax (after Exceptional and/or Extraordinary items)	62.90	44.74	38.77	142.76	102.47	131.17
5	Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	64.58	45.25	40.29	144.66	103.11	133.17
6	Equity Share Capital (Face value of Rs. 1/- each)	102.44	102.44	58.45	102.44	58.45	58.89
7	Earnings Per Share (Face value of Rs. 1/- each) (not annualised)						
	Basic :	0.56	0.44	0.38	1.28	1.02	1.30
	Diluted :	0.56	0.40	0.34	1.27	0.91	1.16

EXTRACT OF AUDITED IND AS STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2024

(In Rs. millions except per share data)

S. No.	Particulars	For the quarter ended December 31, 2024 (Audited)	For the quarter ended September 30, 2024 (Audited)	For the quarter ended December 31, 2023 (Unaudited)	For the nine months period ended December 31, 2024 (Audited)	For the nine months period ended December 31, 2023 (Unaudited)	For the year ended March 31, 2024 (Audited)
1	Total Income from Operations	308.96	305.97	276.55	905.13	817.06	1,094.34
2	Net Profit/(Loss) from ordinary activities for the period (before Tax, Exceptional and/or Extraordinary items)	89.19	60.15	52.12	196.72	136.87	174.79
3	Net Profit/(Loss) from ordinary activities for the period before tax (after Exceptional and/or Extraordinary items)	89.19	60.15	52.12	196.72	136.87	174.79
4	Net Profit/ (Loss) from ordinary activities for the period after tax (after Exceptional and/or Extraordinary items)	66.35	44.74	38.77	146.21	102.47	131.17
5	Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	67.84	45.25	40.29	147.92	103.11	133.17
6	Equity Share Capital (Face value of Rs. 1/- each)	102.44	102.44	58.45	102.44	58.45	58.89
7	Earnings Per Share (Face value of Rs. 1/- each) (not annualised)						
	Basic :	0.60	0.44	0.38	2.15	1.02	1.30
	Diluted :	0.59	0.40	0.34	2.11	0.91	1.16

Notes:

- The above is an extract of the detailed format of audited financial results for the quarter and nine months ended December 31, 2024 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the quarter and nine months ended financial results are available at the websites of the Stock Exchange(s) www.nseindia.com and www.bseindia.com and also at the website of the Company i.e. www.unicommerce.com.
- The above audited financial results for the quarter and nine months ended December 31, 2024 have been reviewed by the Audit Committee in their meeting held on January 31, 2025 and approved by the Board of Directors of the Company in the meeting held on even date. These results are audited by the Statutory Auditors of the Company who have issued unmodified opinion on the audited financial results for the quarter and nine months ended December 31, 2024.
- The audited financial results are prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 and amendments issued thereafter prescribed under Section 133 of the Companies Act, 2013 and other recognized accounting practices and policies as applicable.

For Unicommerce eSolutions Limited

Sd/-
Kapil Makhija
Managing Director & CEO
(DIN: 07916109)

For More
Information
Please Scan:



Place : Gurugram
Date : January 31, 2025

